

Shri D. C. Sharma (Gurdaspur): We used to have No-Date-Yet-Named Motions. We did not have in this session and in the last session also, there were no such motions.

Mr. Speaker: They would remain as No-Date-Yet-Named motions. About the Bonus Commission's Report, they want to know whether the reaction of the Government, the decision of the Government would be known to the House before it adjourns.

Shri Jawaharlal Nehru: The reaction of the Government cannot be described as a 'Yes' or a 'No'. It is a complicated reaction. I cannot go into that.

Shri Nambiar (Tiruchirapalli): Whatever it is, that may be indicated to the House.

Shri Jawaharlal Nehru: What it is, it cannot be stated in answer to a question like this. (*Interruptions*).

Mr. Speaker: Order, order. We cannot proceed in this manner. They only want to know whether the Government is likely to take a decision on that before the session adjourns and whether that would be laid on the Table of the House before it adjourns.

Shri Nambiar: Exactly that is what we want to know.

Shri Jawaharlal Nehru: I shall convey it to the Ministry concerned, that is, the Finance Ministry. I do not quite know what their programme is in that respect:

Mr. Speaker: Bills to be introduced.

Shri Hem Barua: May I seek a clarification. There is a Half-an-Hour Discussion mentioned in the agenda to-

day standing in my name regarding Indian Ambassador in U.A.R. I want to know when it is proposed to be taken up. I do not know it. Time is not indicated. I want to know at what time it will be taken up.

Mr. Speaker: I will indicate it. I will look into it. Bills to be introduced.

12.14 hrs.

APPROPRIATION (No. 3) BILL*
1964

The Deputy Minister in the Ministry of Finance (Shrimati Tarkeshwari Sinha): On behalf of Shri T. T. Krishnamachari, I beg to move for leave to introduce a Bill to provide for the authorisation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the 31st day of March, 1962, in excess of the amounts granted for those services and for that year.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the 31st day of March, 1962, in excess of the amounts granted for those services and for that year."

The motion was adopted.

Shrimati Tarkeshwari Sinha: I introduce† the Bill.

*Published in Gazette of India—Part II, Section 2, dated 25th April, 1964.

†Introduced with recommendation of the President.